

Allahabad Bench

C A No. 232/2018 in
C P No.(IB)70/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.09.2019

NAME OF THE COMPANY: Bank of Baroda V/s Rotomac Global Pvt. Ltd.

SECTION OF I & B CODE: 35(1)(n) R/w 60(5)(c)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

Due to call of strike given by Bar Association of NCLT, Allahabad Bench,
list the matter on 25th September, 2019.

Dated: 06.09.2019



A.R.K. SINHA
MEMBER (J)

Typed by:
Kavya Prakash Srivastava
(Stenographer)